

## Correction Slip No.19

In the said Criminal Rules of Practice and Circular Orders, 1958, in Part II, in the Administrative Forms –

(i) In paragraph I of the instruction No.1, under Form No.6, the word 'and' occurring between the figures "145" and "488" shall be omitted and after the figure, "488", the following figures and word shall be inserted, namely;

"514 and 563"

(ii) in paragraph 2 of the said instruction No.1, under form No.6, for the words 'other than those entered in first section' the following words and figures shall be substituted, namely: -

"Other than those under sections 107 to 110, 145, 480, 482, 485, 485-A, 488, 514 and 563 of the Code of Criminal Procedure"